

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3809
ANSWERED ON 9th AUGUST, 2018

AUTOMATED CENTRES FOR ASSESSING FITNESS OF VEHICLES

3809. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to set up automated centres for assessing the fitness of vehicles;
- (b) if so, the details thereof;
- (c) whether the Government has identified the locations where such centres are proposed to be set up and if so, the details thereof, State-wise;
- (d) the details of the provisions in this regard along with the details of the services likely to be provided at the said centres; and
- (e) whether there is any numerical limit for setting up of the said vehicle fitness centres along with the time limit has been set for setting up of such centres and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (b) Yes, The Ministry of Road Transport & Highways is implementing a scheme for setting up of automated Inspection and Certification (I & C) Centre to test the fitness of in use vehicle. The Ministry of Road Transport & Highways has sanctioned 19 I & C Centres to be set up one each in the 19 States during 11th and 12th Five Year Plan. The State – wise details are placed at annexure-I.

(c) to (d) Government of India does not identify location for setting up of I&C Centre. Location and land is provided by the State Government for setting up the I&C Centre. Subsequently the centre is handed over to State Government to operate after commissioning. In these centres amongst others, tests such as Visual Inspection, Brake test, Speedometer test, Headlight test, side slip test, Emission test, free acceleration test, Suspension test for testing the fitness of the in-use vehicles etc. are carried out.-

(e) As per the scheme guidelines for setting up of Inspection & Certification (I&C) Centre Ministry will give preference to the States/ UTs, where these centres have not been sanctioned so far. There is no such numerical limit for setting up of said fitness centres.

ANNEXURE -I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF UNSTARRED QUESTION NO. 3809 ANSWERED ON 09/08/2018 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:AUTOMATED CENTRES FOR ASSESSING FITNESS OF VEHICLES

DETAILS OF INSPECTION AND CERTIFICATION (I & C) CENTERS SANCTIONED DURING 11TH FIVE YEAR PLAN

S. No.	State / location
1	Rohtak, Haryana
2	Hyderabad, Telengana
3	Nelamangala, Karnataka
4	Surat Gujarat
5	Rail Magara Rajasthan
6	Nasik, Maharashtra
7	Chhindwara, Madhya Pradesh
8	Jhul-Jhuli, Delhi
9	Uttar Pradesh, Lucknow

STATUS OF INSPECTION AND CERTIFICATION (I & C) CENTERS SANCTIONED DURING 12TH FIVE-YEAR PLAN

S. No.	State / Location
1.	Behala, Kolkata, West Bengal
2.	Cuttak, Odhisha
3..	Raipur, Chhattisgarh
4.	Eddappal, Kerala
5.	Kapurthala, Punjab
6.	Jammu, Jammu & Kashmir
7.	Dimapur, Nagaland
8.	Pondicherry
9.	South Himen, Mizoram
10.	Sarmasa, Ranipool, Gangtok,Sikkim
